

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 217 OF 2014 &
IA NO. 336 OF 2014**

Dated: 23rd February, 2018

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

| | | |
|---|-----|----------------------|
| Gujarat Urja Vikas Nigam Ltd. | ... | Appellant(s) |
| Vs. | | |
| Gujarat Electricity Regulatory Commission & Ors. | ... | Respondent(s) |

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya
Mr. Pulkit Aggarwal

Counsel for the Respondent(s) : Ms. Sanjana Dua for R-1

Ms. Mazag Andrabi
Ms. Meghana Aggarwal
Ms. Devika Chaudhary for R-29

ORDER

Post this matter for hearing on top of the board on **26.02.2018** as requested by the learned counsel appearing for Respondent No. 1 and Respondent No. 29.

**(S.D. Dubey)
Technical Member**

**(Justice N.K. Patil)
Judicial Member**

bn/kt